NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 407 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE COMPANY: Sh. Mahesh Arya & Anr. Vs. M/s Max Mall Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s): Mr. Harish Khurana and Mr. Neeraj Gulati, Advocates

For the Respondent (s): None

ORDER

Re-notify this case on 22nd November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)